CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Petition No.24/TT/2018

Subject : Determination of tariff of Transmission Lines connecting between

Karnataka and other Neighbouring States (Natural Inter State Transmission Lines) pertaining to Karnataka Power Transmission Corporation Limited for the period from 1.4.2014 to 31.3.2019.

Date of Hearing : 20.9.2018

Coram : Shri P.K. Pujari, Chairperson

Dr. M.K. Iyer, Member

Petitioner : Karnataka Power Transmission Corporation Ltd. (KPTCL)

Respondents : Transmission Corporation of Andhra Pradesh Limited and 4 others

Parties present : Ms. Pallavi Sengupta, Advocate, KPTCL

Shri Balaji Srinivasan, Advocate, KPTCL

Record of Proceedings

Learned counsel for KPTCL sought a short adjournment as the arguing counsel is not present. Commission adjourned the matter taking into consideration KPTCL's request.

2. Next date of hearing will be intimated in due course of time.

By order of the Commission

Sd/-(T. Rout) Chief (Legal)